

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(33)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/107/2017  
NAME OF THE PETITIONER : EXTREME APPARELS PVT LTD  
UNDER SECTION : 252

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

2 THAMIZH UARAN

PCS.



(2) B. SRIDHAR

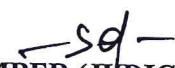
Dy Regl



**ORDER**

Counsel for the Petitioner present. Mr. B. Sridhar, Deputy Registrar of Companies in person present. Counsel for the Petitioner prayed for time to submit final written arguments. At request, time is enlarged. Put up on 17.11.2017 at 10.30 A.M.

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)